

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2016 &
IA NOS. 459, 460 AND 525 OF 2016**

Dated: 8th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Maruti Clean Coal & Power Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Tanuj Agarwal

Counsel for the Respondent(s) : Mr. Gautam Chawla
Mr. Deep Rao
Ms. Akansha Tyagi for R.1
Mr. Alok Shankar for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **25.05.2017**. *Interim order to continue till then.*

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson